

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1455/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Beico Industries Pvt. Ltd.
V/s.
Aditya Vidyut Appliances Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

CP No. 1455/I&BP/NCLT/MB/MAH/2017

First Call: None present.

Since it is second hearing, this Petition is posted on 14.11.2017 with a
peremptory direction to the Petitioner's side to appear and argue the matter on the
next date of hearing, failing which, the petition will be dismissed for default.

List this matter on 14.11.2017.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)